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(2024) 03 TEL CK 0014

High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 15314 Of 2017

Syed Abdul Gafoor

Saab Chisti Darga

APPELLANT

Vs

State Of Telangana

RESPONDENT

Date of Decision: March 21, 2024

Acts Referred:

Constitution Of India, 1950 â€" Article 226, 300A#Land Encroachment Act, 1905 â€" Section 7, 10#Andhra Pradesh Land Reforms (Ceiling on Agricultural Holdings) Act, 1973 â€" Section 10

Citation: (2024) 03 TEL CK 0014

Hon'ble Judges: J. Sreenivas Rao, J

Bench: Single Bench

Final Decision: Dismissed

Judgement